

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2016/550

Date: 05.12.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Harsh Malhotra S/o Shri Ved Prakash Malhotra, Probationer-Trainee Junior Personal Assistant, Rajasthan High Court, Jodhpur is hereby accepted with effect from 30.11.2016 (F.N.).

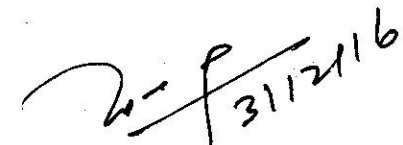

REGISTRAR [ADMN.]

No:I/A(iii)(a)(1)/04/2013/2504

Date: 05.12.16

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 2.Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur.
- 3.Senior Librarian, Rajasthan High Court, Jodhpur.
- 4.D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
- 5.Confidential Branch, Rajasthan High Court, Jodhpur.
- 6.Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur.
- 7.Concerned Shri Harsh Malhotra S/o Shri Ved Prakash Malhotra, H.No. 408-A, Malhotra House, Sant Nagar, Hisar, Haryana, PIN-125001.
- 8.Personal file.


REGISTRAR [ADMN.]